

Name of the Corporate Debtor: SAI ESTATE CONSULTANTS CHEMBUR PRIVATE LIMITED; Date of Commencement of CIRP: 02-08-2021; List of Creditors as on: 02-08-2021; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	4	719420923	4	719420923	59.63	0	0	719420923	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	12	9912312	12	9912312	0.82	0	0	9912312	Annexure 6
7	Operational creditors (Government Dues)	1	9089016	1	9089016	0.75	0	0	9089016	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	466569555	18	466569555	38.67	0	0	466569555	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1394917	1	1394917	0.12	0	0	1394917	Annexure 9
Total		36	1206386723	36	1206386723	100.00	0		1206386723	